## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	For orders Rule-4 of IB	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
43.	SUCHITRA VALJEE	1/b. MANILAL KHER.	
	(98 20082993)	AMBALAL & CO. FOR EDELWIESS 1	- Staljee ARC
	Addya Patel 9535195405		
	9535195405	Respondent	Adehar

## ORDER

Matter is listed today for passing orders. Order is under preparation.

List it on 08/03/2018 for passing orders.

Member (T)

Member (J)